



**Standard Fire Special Peril Policy (Commercial) – Add ons**

**1) Inadvertent Omission**

**(UIN: IRDAN134CP0010V01201819/A0022V01201920)**

It is hereby understood and agreed, subject otherwise to the terms, conditions and exclusions of the Policy that the Insured having notified the Insurers of their intention to insure all property in which they are interested and it being their belief that all such property is insured, if hereinafter any such property shall be found to have been inadvertently omitted, the Insurer will deem it to be insured within the terms of this Policy.

No refund of premium would be allowed under this cover.

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